



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०
Ref. No.

465 ऑर-71 / चन्द्रशेखर / मुजफ्फरनगर

दिनांक
Dated

14-9-21

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi.
E-mail : judicial-ngt@gov.in

Sub. : Report of M/s. Triveni Engineering & Industries Ltd., Sugar Unit Khatauli, Muzaffarnagar in compliance with the direction dated 22.03.2021 issued by Hon'ble National Green Tribunal in OA 71/2021 Chandrashekhar Vs. State of U.P. & Others.

Respected Sir,

In reference to the above subject, the latest inspection by Regional Office, U.P. Pollution Control Board, Muzaffarnagar is being done on dated 13.09.2021. Inspection report is annexed herewith for your kind perusal and information please.

Enclosure : Inspection Report.

Yours faithfully,

(Ankit Singh)

Regional Officer

Copy to :

1. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

INSPECTION REPORT

Report of M/s. Triveni Engineering and Industries Limited, Sugar Unit Khatauli, Muzaffarnagar in reference to the directions issued in N.G.T. O.A. No. 71/2021 Chandrashekhar Vs. State of U.P. & Others.

Hon'ble N.G.T. order dated 22.03.2021 issued the following directions in O.A. No. 71/2021 Chandrashekhar Vs. State of U.P. & Others :

"1. Grievance in this application is against discharge of untreated effluent by Triveni Sugar Mill at Khatoli, District Muzaffarnagar, Uttar Pradesh, resulting in contamination of groundwater in the area of about one and a half kilometers and upto depth of 50 meters. This is affecting the inhabitants in the area. Hundreds of persons have died of cancer. The inhabitants are not able to access potable water. A team visited the area but, on account of collusion with the mill, did not give an accurate report. The applicant also approached the authorities but no action has been taken.

2. In view of above, let a joint Committee comprising the CPCB, State PCB and District Magistrate, Muzaffarnagar, UP furnish a factual and action taken report in the matter, following due process of law, within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance."

In compliance of the order, a report with CPCB of M/s. Triveni Engineering and Industries Ltd., Sugar Unit Khatauli has been sent vide office letter no. 234/OA-71/Chandrashekhar/M.Nagar/2021 dated 02.07.2021 stating the facts that as the industry is not operational presently. The efficiency of installed pollution control system can not be verified. In view of this, committee recommends that the inspection of the industry may be carried out once the crushing season 2021-22 starts.

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As the next hearing regarding this case is being scheduled on dated 15.09.2021, again a inspection of the concerned industry carried out by Regional Office, Muzaffarnagar on 13.09.2021. Inspection details are as follows :

<u>A : General Information</u>			
1.	Name of the unit and address	M/s. Triveni Engineering & Industries Ltd. (Sugar Unit), Khatauli, Muzaffarnagar	
2.	Name of the Representative/ Contact person, Designation, Contact No.	Sh. Niranjan Singh (A.G.M. Legal) Mob. No. 9897055900	
3.	Year of Commissioning	1933	
4.	Sector	Private	
5.	Production Capacity	1600 Qtls/day Sugar (Refined)	
6.	Cane crushing capacity	16000 TCD (Sugarcane)	
7.	Operational status	Not operational due to off season	
8.	Consent Status	Air Consent is valid upto 31.12.2021 Water Consent is valid upto 31.12.2021	
9.	Hazardous Waste Authorisation Status	Authorisation valid upto 12.01.2023	
<u>B : Water Pollution and its Control</u>			
1.	Water Supply Source(s)	Tube well	
	Water Consumption (KLD)	Industrial	5500 KLD
		Domestic	1000 KLD
2.	Status of Ground Water Abstraction Permission	SGWA Permission for abstraction of Ground Water upto 01.03.2026	
3.	Water recycle and conservation methods	Practised	
4.	Water Meter to show consumption	Installed	
5.	Flow measuring device installed at outlet of ETP	Installed	
6.	Waste Water Generation (KLD)		
	<ul style="list-style-type: none"> • Industrial • Domestic 	1935 KLD 600 KLD	

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7.	Details of ETP	Bar Screen, Oil & Grease Trap, Chemical Mixing Tank, Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Pressure Sand Filter, Activated Carbon Filter, Sludge Drying Beds etc.				
	Status of ETP	Non operational due to off season				
8.	(A) Design Parameters of ETP	Fixed				
	(B) Operating Parameters of ETP	Biological in Nature				
9.	Adoption of emerging technologies of ETP	Sustaining Process				
10.	Waste water discharged (after treatment) (KLD) <ul style="list-style-type: none"> Industrial Domestic 	1935 KLD for irrigation and reuse in process 600 KLD (As per Water Consent)				
11	Mode of disposal of treated effluent (Details)	Treated effluent to be discharge on own land for irrigation as well as for recycle into the process as stipulated in consent conditions.				
12.	Sludge disposal mode	In Sludge drying beds.				
13.	Effluent collection locations & analysis results (if collected)	Locations	Parameters			
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)
		No effluent sample collected because the industry is not operational due to off season.				
<u>C : Air Pollution and its Control</u>						
1.	Sources of Air Pollution	01 Boiler of 65 TPH Capacity				
2.	Type of Fuel used with consumption	Bagasse				
3.	Stack details	40 meter (Approx)				
4.	APCS details	Wet Scrubber				

D : Possible Route of effluent to reach river Ganga / Yamuna

From Storm Water Drain to Kali East to finally river Ganga.

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Industry found not operational due to off season. Therefore, no effluent found at outlet of E.T.P. at the time of inspection. Ground water sampling of the hand pumps nearby locations of the industry being collected for analysis which deposited in laboratory of Regional Office, Muzaffarnagar. The details of the locations and analysis results are as follows :

S.N.	Location of Ground Water Sample	Parameters Analyzed								
		pH (6.5-8.5)	Color	Odour	Conductivity (μ S/cm)	Total Hardness (0-600) (mg/l)	Calcium (0-200) (mg/l)	Magnesium (0-100) (mg/l)	T.D.S (0-2000) (mg/l)	Chloride (0-1000) (mg/l)
1.	India Mark-II handpump (Depth 220 Ft) in the premises of Tehsil Khatauli, Near office of Sub-Registrar at the distance of Approx. 650 M. from industry Lat. 29.279039 Long. 77.738618	7.9	Colour less	Odour less	360	168	102	66	234	58
2.	India Mark-II handpump (Depth 220 Ft) in front of house of Sh. Rishipal Singh S/o Late Phool Singh, Tilak Nagar Khatauli at the distance of Approx. 800 M. from industry Lat. 29.273259 Long. 77.745387	8.1	Colour less	Odour less	330	155	96	59	228	82
3.	India Mark-II handpump (Depth 220 Ft) in front of Clinic of Dr. R.C. Sharma, Sheikhpura, Khatauli at the distance of Approx. 320 M. from industry Lat. 29.27029 Long. 77.739094	7.2	Colour less	Odour less	620	230	134	96	432	76
4.	India Mark-II handpump (Depth 220 Ft) near Shiv Temple, Shiv Murti Chowk, Jansath Road, Khatauli at the distance of Approx. 480 M. from industry Lat. 29.276578 Long. 77.736067	7.4	Colour less	Odour less	450	216	121	95	310	68

Note : The depth of the Handpumps are as per the information provided by local residents.

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Conclusion

As per the analysis data, presently no contamination found in ground water samples. It is advisable that further investigation can be carried out when industry is being in operational during the crushing season.

1.	Name of officials inspecting	Name & Designations	Signature
		Ankit Singh, Regional Officer UPPCB, Muzaffarnagar	
		Imraan Ali, A.E.E. UPPCB, Muzaffarnagar	
		Vipul Kumar, J.E. UPPCB, Muzaffarnagar	